

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 1/AM10 HELD ON 01.04.2009 UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT**

Meeting No. **1/87-NC-7/2009 of NORMS COMMITTEE (NC-7)** dealing with **‘Plastic & Rubber Products’** was held on **01.04.2009** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri A.K. Aggarwal, Jt. Industrial Advisor, D/o C&PC
- 4) Shri Shaish Kumar, Industrial Advisor, DIPP
- 5) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **50/AM09** held on **25.03.2009**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:6/10/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
HQ File :01/87/050/00071/AM08/	RLA File :34/24/040/00269/AM07/	Lic.No/Date:3410018705 01.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	90329000	63/0- ARTICLES MADE OF PHENOL FORMALDEHYDE	15120.000	K.G	1500282.00	33339.60 US\$
				Total	1,500,282.00	33,339.60

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39094020	PHENOL FORMALDEHYDE RESIN	16632.000	K.G	1428840.00	31752.00 US\$
				Total	1,428,840.00	31,752.00

Decision: With D/o C&PC OM No. 46011/213/2004-PC.II dated 01.04.2009, the Committee decided to **approve** the case with 10% wastage on the net

content of Phenol Formaldehyde Resin contained in the export product on similar lines as approved by NC in its Meeting No. 22/87/ALC-1/2007 held on 07.09.2005 (Case No. 3/22/87-ALC-I/2005).

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Case No.:37/8/87-ALC1/2008	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
HQ File :01/87/050/00148/AM09/	RLA File :04/24/040/00373/AM08/	Lic.No/Date:0410095436 28.04.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39161090	63/0- POLYESTER MONOFILAMENT YARN	100000.000	K.G	11505000.00	295000.00 US\$
				Total	11,505,000.00	295,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39081000	PET CHIPS RAW MATERIAL	107000.000	K.G	5992000.00	149800.00 US\$
2	32064990	BLACK MASTER BATCH RAW MATERIAL	1000.000	K.G	288440.00	7211.00 US\$
3	38123090	UV STABILIZER RAW MATERIAL	750.000	K.G	1200000.00	30000.00 US\$
4	39033000	ABS MATERIAL FOR MAKING BOBBINS	6000.000	K.G	360000.00	9000.00 US\$
5	39081000	LDPE GRANUALS FOR MAKING PACKING BAGS	660.000	K.G	39600.00	990.00 US\$
6	48044100	KRAFT PAPER FOR CORRUGATION	7000.000	K.G	140000.00	3500.00 US\$
				Total	8,020,040.00	200,501.00

Decision: With D/o C&PC OM No. 46011/39/2007-PC.II dated 27.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Monofilament Yarn (Black, Dia 2.0mm to 5.6mm	1 kg	1. PET Chips	1.0500 kg
		2. Black Master Batch	0.0065 kg
		3. UV Stabilizer	0.0050 kg
		4. ABS Resin for Bobbins	1.05 kg per kg content in the export product

15	Case No.:22/10/87-ALC1/2008	Party Name: SUPERFIL PRODUCTS LIMITED	Meet No/Date: 1/87-ALC1/2009 01.04.2009	Status: Approved
	HQ File :01/87/050/00200/AM09/	RLA File :04/24/040/00380/AM08/	Lic.No/Date:0410095866	Defer Date:

14.05.2008

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39161090	63/0- Copolytmer based Nylon Mono Filament Yarn	100000.000	K.G	16985000.00	430000.00 US\$
2	54041000	63/0- Copolymer based Nylon Mono filament yarn	100000.000	K.G	16985000.00	430000.00 US\$
				Total	33,970,000.00	860,000.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39081000	Nylon 6/66 Chips Raw Material	168000.000	K.G	20752200.00	512400.00 US\$
2	39081000	Nylon 6 Chips Raw Material	42000.000	K.G	4252500.00	105000.00 US\$
3	34021300	Antioxident Additive	400.000	K.G	81000.00	2000.00 US\$
4	34021300	Surface Active Additive	200.000	K.G	97200.00	2400.00 US\$
5	34021300	Finish Oil Additive	200.000	K.G	97200.00	2400.00 US\$
6	39011000	LDPE Granuals Packing	5000.000	K.G	303750.00	7500.00 US\$
7	48044100	Kraft Paper Packing	25000.000	K.G	506250.00	12500.00 US\$
				Total	26,090,100.00	644,200.00

Decision: With D/o C&PC OM No. 46011/39/2007-PC.II dated 27.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon – 6/66 Copolymer Based Nylon Monofilament Yarn	1 kg	1. Nylon 6/66 Chips	0.840 kg
		2. Nylon 6 chips	0.210 kg
		3. Anti – Oxidant	0.002 kg
		4. Surface Active Agent	0.001 kg
		5. Finish Oil	0.001 kg
		6. Packing Material	As per packing policy

				Total	15,113,437.50	345,450.00
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Decision: With DIPP letter dated 23.04.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Extruded Rubber Hoses Braided or without Braided (containing EPDM Rubber Compound for cover 59.8% and Nitrile Rubber Compound for lining 40.2)	1 MT	1. Nitrile Rubber	0.2100 MT
		2. EPDM Rubber	0.3125 MT
		3. Carbon Black	0.2100 MT
		4. Rubber Chemicals (Antioxidants, Accelerators, Retarders and Peptisers)	0.0160 MT (upto 7% of FOB Value)

39	Case No.:12/27/87-ALC1/2008	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
	HQ File :01/87/050/00467/AM09/	RLA File :03/94/040/00657/AM09/	Lic.No/Date:0310489195 06.10.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072010	62/0- POLYGLYCOL ALKYL ETHER	67200.000	K.G	6048000.00	134400.00 US\$
				Total	6,048,000.00	134,400.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29051300	N-BUTANOL / NORMAL BUTYL ALCOHOL	15993.600	K.G	1439424.00	31987.20 US\$
2	29101000	ETHYLENE OXIDE	52483.200	K.G	3542616.00	78724.80 US\$
3	73101090	M.S. DRUMS / BARRELS	320.000	Number	489600.00	10880.00 US\$
				Total	5,471,640.00	121,592.00

Decision: With D/o C&PC OM No. 46011/35/2008-PC.II dated 04.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyglycol Alkyl Ether	1 kg	1. N-Butanol/Normal Butyl Alcohol	0.238 kg

2. Ethylene Oxide

0.781 kg

41	Case No.: 1/28/87-ALC1/2008	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved																																																														
	HQ File :01/87/050/00471/AM09/	RLA File :02/24/040/00168/AM09/	Lic.No/Date:0210118386 13.10.2008	Defer Date:																																																														
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Decision: With D/o C&PC OM No. 46011/72/2008-PC.II dated 28.11.2008, following adhoc norms are approved :																																																																		
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47	Case No.: 8/30/87-ALC1/2008	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
	HQ File :01/87/050/00500/AM09/	RLA File :04/24/040/00150/AM09/	Lic.No/Date:0410099438 23.10.2008	Defer Date:
	Application: Request is for adhoc norms for following:			

Application. Request is for adhoc norms for following.

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39161090	63/0- 63/0 Copolymer Based Nylon Monofilament Yarn Nylon Monofilament Yarn	100000.000	K.G	18554500.00	430000.00 US\$
2	54041000	63/0- 63/0 Copolymer Based Nylon Monofilament Yarn Nylon Monofilament Yarn	100000.000	K.G	18554500.00	430000.00 US\$
				Total	37,109,000.00	860,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39081000	Nylon 6/66 Chips Raw Material	168000.000	K.G	22417500.00	512400.00 US\$
2	39081000	Nylon 6 Chips Raw Material	42000.000	K.G	4593750.00	105000.00 US\$
3	34021300	Antioxidant Additive	400.000	K.G	87500.00	2000.00 US\$
4	34021300	Surface Active Additive	200.000	K.G	105000.00	2400.00 US\$
5	34021300	Finish Oil Additive	400.000	K.G	210000.00	4800.00 US\$
6	39011000	LDPE Granuals Packing	5000.000	K.G	358125.00	7500.00 US\$
7	48044100	Kraft Paper Packing	25000.000	K.G	546875.00	12500.00 US\$
				Total	28,318,750.00	646,600.00

Decision: With D/o C&PC OM No. 46011/39/2007-PC.II dated 27.03.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon – 6/66 Copolymer Based Nylon Monofilament Yarn	1 kg	1. Nylon 6/66 Chips	0.840 kg
		2. Nylon 6 chips	0.210 kg
		3. Anti – Oxidant	0.002 kg
		4. Surface Active Agent	0.001 kg
		5. Finish Oil	0.001 kg

Case No.:10/34/87-ALC1/2008	Party Name:BIG BAGS (INDIA) PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
HQ File :01/87/050/00572/AM09/	RLA File :07/24/040/00461/AM09/	Lic.No/Date:0710061332 26.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269080	63/0- Flexible Intermediate Bulk Containers Net Contents: PP 140000 kg; UV 3000 kg; PPMF 7000 kg; LLDPE 50000 kg.	200000.000	K.G	15658913.00	313178.00 US\$
				Total	15,658,913.00	313,178.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	Polypropylene Granules Extrusion Grade	154000.000	K.G	9625000.00	192500.00 US\$
2	32063000	UV Stabiliser Additive Masterbatch	3080.000	K.G	423500.00	8470.00 US\$
3	54024900	PPMF Yarn (UV Stabilised) Stitching Yarn	7350.000	K.G	643125.00	12863.00 US\$
4	39011010	LLDPE Granules Liner Grade	52500.000	K.G	3543750.00	70875.00 US\$
				Total	14,235,375.00	284,708.00

Decision: With oral comments given by the representative of D/o C&PC, the Committee decided to **approve** adhoc norms as per **SION H89**.

56	Case No.:1/35/87-ALC1/2008	Party Name:ATUL LIMITED,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
	HQ File :01/87/050/00573/AM09/	RLA File :08/24/040/00173/AM09/	Lic.No/Date:0810076373 01.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39073010	62/0- HMW Resin LAPOX	200000.000	K.G	28520000.00	620000.00 US\$
				Total	28,520,000.00	620,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29224290	BASIC LIQUID RESIN (EPIKOTE 828/DER 331 /YD 128/ RAZEEN LR 1150) (THIS LICENCE HAS BEEN ISSUED AS PER PARA 4.7 OF H.B.POLICY AM2004-2009 & SUBJECT TO FIXATION OF NORMS BY ALC NEW DELHI.)	214000.000	K.G	28449160.00	618460.00 US\$
				Total	28,449,160.00	618,460.00

Decision: With D/o C&PC OM No. 46011/35/2007-PC.II dated 23.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HMW Resin Lapox	1 kg	1. Basic Liquid Resin (Epikote)	1.07 kg

			828/DER 331/YD 128/Razeen LR 1160)	
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Case No.:3/35/87-ALC1/2008	Party Name:CLEAR PLASTICS LTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
HQ File :01/87/050/00575/AM09/	RLA File :03/94/040/00428/AM09/	Lic.No/Date:0310496227 02.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39233000	63/0- VHT Bottles made up of Copolyester (PETG) with various sizes	139048.000	K.G	27366496.00	626236.00 US\$
				Total	27,366,496.00	626,236.00

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39076090	Polyethylene Terephthalate Copolyester (PETG)	146000.000	K.G	18151669.00	415370.00 US\$
				Total	18,151,669.00	415,370.00

Decision: With D/o C&PC OM No. 46011/9/2007-PC.II dated 13.02.2007, the Committee decided to **approve** the case with 5% wastage on the net content of Copolyester Polyethylene Terephthalate Resin (PETG) contained in the export product.

60	Case No.:5/35/87-ALC1/2008	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
	HQ File :01/87/050/00577/AM09/	RLA File :07/24/040/00504/AM09/	Lic.No/Date:0710061483 03.12.2008	Defer Date:
	Application: Request is for adhoc norms for following:			

		4850 Kgs.				
				Total	52,458,000.00	1,056,555.89
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39209080	PE LINER.	175000.000	K.G	19692450.00	388937.50 US\$
2	39209080	PP WOVEN FABRIC.	245000.000	K.G	22455609.62	445547.81 US\$
3	39269080	TEP 70 HOT MELT BOSTIK.	2250.000	K.G	575754.65	11423.70 US\$
4	39260000	PP MF YARN.	5075.000	K.G	672574.39	13344.73 US\$
				Total	43,396,388.66	859,253.74

Decision: With D/o C&PC OM No. 46011/182/2005-PC.II dated 27.10.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
One Loop FIBC Bags	1 kg	1. Relevant PE Liner	1.05 kg/kg content in the export product
		2. PP Woven Fabric with 2.5% UV Stabilizer	1.05 kg/kg content in the export product
		3. PP Sewing Yarn	1.05 kg/kg content in the export product
		4. TEP 70 Hot Melt Bostik	Net + 2% wastage

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Case No.:3/37/87-ALC1/2008	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
HQ File :01/87/050/00589/AM09/	RLA File :04/24/040/00161/AM09/	Lic.No/Date:0410100819 15.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	63/0- Thermoplastic Polyurethane Desmopan 192	50000.000	K.G	7119750.00	165000.00 US\$
				Total	7,119,750.00	165,000.00

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	29291090	DESMODUR TRIAL PRODUCT PU 0118 F FUSED	18650.000	K.G	1640034.38	37486.50 US\$
2	29053910	1,4 BUTANE DIOL	9900.000	K.G	1039500.00	23760.00 US\$
3	29171200	ADIPIC ACID	6050.000	K.G	529375.00	12100.00 US\$
4	29299000	STABOXAL I	100.000	K.G	228156.25	5215.00 US\$
5	29051690	NACOL 8-99	50.000	K.G	12264.50	280.33 US\$
6	39079190	DESMOPHEN 2002 EINGEG	23100.000	K.G	3132937.50	71610.00 US\$
				Total	6,582,267.63	150,451.83

Decision: With D/o C&PC OM No. 46011/23/2006-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Polyurethane Desmopan 192	1 kg	1. Desmodur Trial Product PU 0118 F Fused	0.3730 kg
		2. 1, 4 Butane Diol	0.1691 kg
		3. Adipic Acid	0.1112 kg
		4. Staboxal I	0.0018 kg
		5. Nacol 8-99	0.0010 kg
		6. Desmophen 2002 Eingeg	0.4469 kg

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Case No.: 8/37/87-ALC1/2008	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
HQ File :01/87/050/00596/AM09/	RLA File :08/24/040/00189/AM09/	Lic.No/Date:0810076753 16.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	63/0- XLPE COMPOUND Polyethylene	119.000	M.T	8568000.00	178500.00 US\$
2	39011090	63/0- XLPE CATALYST COMPOUND Polyethylene	6.000	M.T	432000.00	9000.00 US\$
				Total	9,000,000.00	187,500.00

SLNo.	ITCHS	IMPORT ITEM	Otv	UOM	CIF (Rs.)	CIF
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	Code				(Currency)
1	39011000	LLDPE Granules Polyethylene	120.904	M.T	7254240.00 US\$
2	29310000	Vinyl Trimethoxy silane Additive	1.309	M.T	414691.00 US\$
3	28096000	Dicumyl Peroxide Additive	0.119	M.T	111384.00 US\$
4	38122000	Irganox Antioxidant	0.238	M.T	8774.00 US\$
5	39011000	LLDPE Granules Polyethylene	6.096	M.T	365760.00 US\$
6	38123000	Di-n-Butyl-Tin Dilurate (DBTL) Catalyst/Additive. This Licence is issued subject to condition that B.G/LUT to be executed as per custom notification/Circular. This Licence is issued as per para 4.7 of AM04-09 hand book with AU Condition.	0.066	M.T	26966.00 US\$
				Total	8,181,815.00 170,454.47

Decision: With D/o C&PC OM No. 46011/68/2004-PC.II dated 23.06.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LLDPE Granules	1.016 kg
		2. Vinyl Trimethoxy Silane	0.011 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Irganox	0.002 kg
XLPE Catalyst Compound	1 kg	1. LLDPE Granules	1.016 kg
		2. Di-n-Butyl-Tin Dilurate (DBTL)	0.011 kg

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Case No.:5/42/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
HQ File :01/87/050/00647/AM09/	RLA File :03/94/040/00945/AM09/	Lic.No/Date:0310502576 16.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Blended Polyol "Ecopuf B 1418R"	7600.000	K.G	598272.00	12464.00 US\$
				Total	598,272.00	12,464.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
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1	29173500	Phthalic Anhydride	75.240	Number	3386.00	70.00 US\$
2	29094100	Diethylene Glycol	124.640	K.G	3739.00	77.00 US\$
3	29102000	Propylene Oxide	3850.160	K.G	308013.00	6351.00 US\$
4	29034910	1,1 Di-Chloro Fluro Ethane	2108.240	K.G	168659.00	3478.00 US\$
5	29213090	Pentamethyldiethylenetriamine	15.960	K.G	5203.00	107.00 US\$
6	29213090	Dimethylcyclohexylamine	31.920	K.G	4309.00	89.00 US\$
7	34021110	Silicon Surfactant	64.600	K.G	16279.00	336.00 US\$
8	38159000	Catalyst	26.600	K.G	12369.00	255.00 US\$
9	38159000	Catalyst	26.600	K.G	12369.00	255.00 US\$
				Total	534,326.00	11,018.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 13.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol (Ecopuf B 1418 R)	1 kg	1. Phthalic Anhydride	0.0099 kg
		2. Diethylene Glycol	0.0164 kg
		3. Propylene Oxide	0.5066 kg
		4. 1, 1 Di-Chloro Fluro Ethane (HCFC 141 b)	0.2774 kg
		5. Pentamethyldiethylenetriamine	0.0021 kg
		6. Dimethylcyclohexylamine	0.0042 kg
		7. Silicon Sufactant	0.0085 kg
		8. Catalyst (Dabco TMR 2)	0.0035 kg
		9. Catalyst (Toyocat F-40)	0.0035 kg

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Case No.:6/42/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved			
HQ File :01/87/050/00648/AM09/	RLA File :03/94/040/00946/AM09/	Lic.No/Date:0310502581 16.01.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- Blended Polyol "Ecopuf B 1418R"	7600.000	K.G	598272.00	12464.00 US\$
				Total	598,272.00	12,464.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	75.240	K.G	3386.00	70.00 US\$
2	29094100	Diethylene Glycol	124.640	K.G	3739.00	77.00 US\$
3	29102000	Propylene Oxide	3850.160	K.G	308013.00	6351.00 US\$
4	29034910	1,1 Di-Chloro Fluro Ethane	2108.240	K.G	168659.00	3478.00 US\$
5	29213090	Pentamethyldiethylenetriamine	15.960	K.G	5203.00	107.00 US\$
6	29213090	Dimethylcyclohexylamine	31.920	K.G	4309.00	89.00 US\$
7	34021110	Silicon Surfactant	64.600	K.G	16279.00	336.00 US\$
8	38159000	Catalyst	26.600	K.G	12369.00	255.00 US\$
9	38159000	Catalyst	26.600	K.G	12369.00	255.00 US\$
				Total	534,326.00	11,018.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 13.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol (Ecopuf B 1418 R)	1 kg	1. Phthalic Anhydride	0.0099 kg
		2. Diethylene Glycol	0.0164 kg
		3. Propylene Oxide	0.5066 kg
		4. 1, 1 Di-Chloro Fluro Ethane (HCFC 141 b)	0.2774 kg
		5. Pentamethyldiethylenetriamine	0.0021 kg
		6. Dimethylcyclohexylamine	0.0042 kg
		7. Silicon Sufactant	0.0085 kg
		8. Catalyst (Dabco TMR 2)	0.0035 kg
		9. Catalyst (Toyocat F-40)	0.0035 kg

78	Case No.:3/1/87-ALC1/2009	Party Name:DEVI POLYMERS PRIVATE LIMITED,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved		
	HQ File :01/87/050/00707/AM09/	RLA File :04/24/040/00253/AM09/	Lic.No/Date:0410102800 09.03.2009	Defer Date:		
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39251000	63/0- GRP (SMC) Moulded Components (Water Tank Panels) Glass Fibre Net Content 35%+ /- 1%	17613.000	K.G	2805070.40	57956.00 US\$

					Total	2,805,070.40	57,956.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	39079190	SHEET MOULDING COMPOUND	18493.000	K.G	2274718.95	46234.13 US\$	
				Total	2,274,718.95	46,234.13	

Decision: With D/o C&PC OM No. 46011/04/2008-PC.II dated 08.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
GRP (SMC) Moulded Components for Water Tank Panels (Glassfiber content 35% +/- 2%)	1 kg	Sheet Moulding Compound (Glassfiber content 35 +/- 2%)	1.05 kg/kg content in the export product

Case No.: 4/1/87-ALC1/2009	Party Name:DEVI POLYMERS PRIVATE LIMITED,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
HQ File :01/87/050/00708/AM09/	RLA File :04/24/040/00275/AM09/	Lic.No/Date:0410102801 09.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39251000	61/0- GRP (SMC) MOULDED COMPONENTS (WATER TANK PANELS)GLASS FIBRE NET CONTENT 35%	11850.000	K.G	1354909.60	27994.00 US\$
				Total	1,354,909.60	27,994.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39079190	SHEET MOULDING COMPOUN	12442.500	K.G	1224342.00	24885.00 US\$
				Total	1,224,342.00	24,885.00

Decision: With D/o C&PC OM No. 46011/04/2008-PC.II dated 08.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
GRP (SMC) Moulded Components for Water Tank Panels (Glassfiber content 35% +/- 2%)	1 kg	Sheet Moulding Compound (Glassfiber content 35 +/- 2%)	1.05 kg/kg content in the export product

3.2 Following application were **withdrawn**:

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Case No.: 16/13/87-ALC1/2008	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved
HQ File :01/87/050/00277/AM09/	RLA File :05/24/040/00223/AM09/	Lic.No/Date:0510223090 01.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40090000	62/0- EXTRUDED RUBBER GOODS / HOSES BRAIDED OR WITHOUT BRAIDED	200.000	M.T	17000000.00	400000.00 US\$
				Total	17,000,000.00	400,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40027000	NITRILE /EPDM/HYPLON RUBBER	105.000	M.T	12897675.00	299250.00 US\$
2	28030000	CARBON BLACK	42.000	M.T	1991220.00	46200.00 US\$
				Total	14,888,895.00	345,450.00

Decision: CLA, New Delhi vide their letter No. 05/24/040/00223/AM09 dated 25.03.2009 informed that the advance authorization was issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 03/87/AL-1/2008 dt. 23.04.2008 . Hence, case was withdrawn.

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Case No.:3/30/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved			
HQ File :01/87/050/00495/AM09/	RLA File :32/24/040/00032/AM09/	Lic.No/Date:3210038971 22.10.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
<i>1</i>	39269099	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BED NET Containing net content of HDPE 183.505 M.T. And ADDITIVE MASTER BATCH 24.830 M.T.	208.335	Number	48398840.00	1099973.63 US\$
				Total	48,398,840.00	1,099,973.63

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANUELS	200.000	M.T	16000000.00	363636.36 US\$
2	32069000	ADDITIVE MASTER BATCH NPTT 1, NPTT 2	27.080	M.T	8665600.00	196945.45 US\$
				Total	24,665,600.00	560,581.81

Decision: RLA, Coimbatore vide their letter No. 32/24/040/00032/AM09 & 34/AM09 dated 26.03.2009 informed that the advance authorization was issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 46/87-ALC1/2007, dt. 26.03.2008. Hence, case was **withdrawn**.

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Case No.:4/30/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Approved			
HQ File :01/87/050/00496/AM09/	RLA File :32/24/040/00034/AM09/	Lic.No/Date:3210038974 22.10.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269099	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BEDNET Containing Net Content of HDPE GRANUELS 688.080 M.T. And ADDITIVE MASTER BATCH 93.180 M.T.	781.260	M.T	181495651.20	4124901.16 US\$
				Total	181,495,651.20	4,124,901.16
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39012000	HDPE GRANUELS	750.000	M.T	60000000.00	1363636.36 US\$
2	32069000	ADDITIVE MASTER BATCH NPTT 1, NPTT 2.	101.550	M.T	32496000.00	738545.45 US\$
				Total	92,496,000.00	2,102,181.81
Decision: RLA, Coimbatore vide their letter No. 32/24/040/00032/AM09 & 34/AM09 dated 26.03.2009 informed that the advance authorization was issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 46/87-ALC1/2007, dt. 26.03.2008. Hence, case was withdrawn .						

3.3 Following applications are **deferred**:

Case No.:3/15/81-ALC2/2006	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
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1	HQ File :01/81/050/00124/AM0//	RLA File :09/24/040/00040/AM0//	Lic.No/Date:0910026348 23.05.2006	Defer Date:29.04.2009
Position: D/o C&PC to furnish reply.				

2	Case No.:2/33/81-ALC2/2006	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/81/050/00469/AM07/	RLA File :09/24/040/00231/AM07/	Lic.No/Date:0910027580 15.09.2006	Defer Date:29.04.2009
Position: D/o C&PC to furnish reply.				

3	Case No.:754/24/87-ALC1/2007	Party Name:ANAND NISHIKAWA COMPANY LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/01097/AM07/	RLA File :05/24/040/00899/AM07/	Lic.No/Date:0510200918 13.03.2007	Defer Date:29.04.2009
Position: Copy of application may be sent to DIPP. They will furnish comments.				

5	Case No.:21/46/87-ALC1/2007	Party Name:DUCOL ORGANICS & COLOURS PVT.LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00646/AM08/	RLA File :03/94/040/00235/AM08/	Lic.No/Date:0310432661 14.06.2007	Defer Date:29.04.2009
Position: Reminder with copy of D/L may be issued to firm by DGFT.				

6	Case No.:16/40/81-ALC2/2007	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/81/050/00454/AM08/	RLA File :09/24/040/00373/AM08/	Lic.No/Date:0910032264 29.11.2007	Defer Date:29.04.2009
Position: D/o C&PC to furnish reply.				

7	Case No.:81/46/87-ALC1/2007	Party Name:KLN LOYKASTS PVT.LTD,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00706/AM08/	RLA File :07/24/040/00584/AM08/	Lic.No/Date:0710055691 05.02.2008	Defer Date:22.04.2009
Position: Reply to final reminder is awaited from the firm. Deferred.				
8	Case No.:33/8/87-ALC1/2008	Party Name:PETRYC INTERNATIONAL	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00144/AM09/	RLA File :03/95/040/01202/AM08/	Lic.No/Date:0310464794 13.03.2008	Defer Date:29.04.2009
Position: Copy of application has already been sent to D/o C&PC. They will furnish comments.				

9	Case No.: 35/8/87-ALC1/2008	Party Name:PETRYC INTERNATIONAL	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00146/AM09/	RLA File :03/95/040/01204/AM08/	Lic.No/Date:0310464793 13.03.2008	Defer Date:29.04.2009
	Position: Copy of application has already been sent to D/o C&PC. They will furnish comments.			

10	Case No.: 34/8/87-ALC1/2008	Party Name:PETRYC INTERNATIONAL	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00145/AM09/	RLA File :03/95/040/01203/AM08/	Lic.No/Date:0310465506 18.03.2008	Defer Date:29.04.2009
	Position: Copy of application has already been sent to D/o C&PC. They will furnish comments.			

11	Case No.: 21/10/87-ALC1/2008	Party Name:ARMACELL INDIA PVT. LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00199/AM09/	RLA File :31/24/040/00414/AM08/	Lic.No/Date:3110033391 01.04.2008	Defer Date:22.04.2009
	Position: Reply to final reminder is awaited from the firm. Deferred.			

12	Case No.: 20/11/81-ALC2/2008	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/81/050/00138/AM09/	RLA File :09/24/040/00599/AM08/	Lic.No/Date:0910033521 02.04.2008	Defer Date:29.04.2009
	Position: D/o C&PC to furnish reply.			

14	Case No.: 8/38/87-ALC1/2008	Party Name:MAX INDIA LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00605/AM09/	RLA File :22/24/040/00009/AM09/	Lic.No/Date:2210007786 12.05.2008	Defer Date:29.04.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.: 32/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00210/AM09/	RLA File :05/24/040/00320/AM07/	Lic.No/Date:0510220805 22.05.2008	Defer Date:22.04.2009
	Position: Reply to final reminder is awaited from the firm. Deferred.			

	Case No.: 33/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
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17	HQ File :01/87/050/00211/AM09/	RLA File :05/24/040/00749/AM07/	Lic.No/Date:0510220808 22.05.2008	Defer Date:22.04.2009
	Position: Reply to final reminder is awaited from the firm. Deferred.			

18	Case No.:35/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00213/AM09/	RLA File :05/24/040/00748/AM07/	Lic.No/Date:0510220806 22.05.2008	Defer Date:22.04.2009
Position: Reply to final reminder is awaited from the firm. Deferred.				

19	Case No.:23/11/87-ALC1/2008	Party Name:STAHL INDIA PVT LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00236/AM09/	RLA File :04/24/040/00051/AM09/	Lic.No/Date:0410096166 30.05.2008	Defer Date:29.04.2009
Position: Information has already been received by D/o C&PC. They will furnish comments.				

20	Case No.:7/10/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00185/AM09/	RLA File :32/24/040/00011/AM09/	Lic.No/Date:3210037946 03.06.2008	Defer Date:29.04.2009
Position: D.O. letter has already been sent at JDG(AT) level to RLA. Copy of application is awaited from RLA.				

21	Case No.:13/10/87-ALC1/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00191/AM09/	RLA File :11/24/040/00073/AM08/	Lic.No/Date:1110017331 05.06.2008	Defer Date:29.04.2009
Position: Reply is awaited from the firm.				

22	Case No.:20/13/85-ALC3/2008	Party Name:JEWEL CONSUMER CARE P LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/85/050/00110/AM09/	RLA File :34/24/040/00042/AM09/	Lic.No/Date:3410021566 09.06.2008	Defer Date:29.04.2009
Position: Copy of application has already been sent to D/o C&PC. They will furnish comments.				

24	Case No.:7/14/87-ALC1/2008	Party Name:BAFNA OPTICS	Meet No/Date:1/87-ALC1/2009	Status: Deferred
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			01.04.2009	
	HQ File :01/87/050/00288/AM09/	RLA File :03/94/040/00400/AM08/	Lic.No/Date:0310477554 04.07.2008	Defer Date:22.04.2009
Position: Reply is awaited from the firm. Reminder may be sent by DGFT.				

25	Case No.:7/17/87-ALC1/2008	Party Name:PIONEER PLAST	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00324/AM09/	RLA File :09/24/040/00050/AM09/	Lic.No/Date:0910034778 24.07.2008	Defer Date:13.05.2009
	Position: D/L No. 46011/76/2008-PC.II, dated 06.01.2009 was issued by D/o C&PC. The information is still awaited. Final reminder may be issued to firm by DGFT.			

26	Case No.:1/18/87-ALC1/2008	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00331/AM09/	RLA File :05/24/040/00297/AM09/	Lic.No/Date:0510224709 30.07.2008	Defer Date:29.04.2009
	Position: Copy of application has already been sent to D/o C&PC. Comments are awaited.			

27	Case No.:11/38/87-ALC1/2008	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00608/AM09/	RLA File :04/24/040/00117/AM09/	Lic.No/Date:0410097654 31.07.2008	Defer Date:29.04.2009
	Position: Copy of information has already been sent to D/o C&PC. Comments are awaited.			

28	Case No.:7/18/87-ALC1/2008	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00337/AM09/	RLA File :11/24/040/00013/AM09/	Lic.No/Date:1110018017 31.07.2008	Defer Date:29.04.2009
	Position: D.O. letter has already been sent at JDG(AT) level to RLA. Copy of application is awaited from RLA.			

29	Case No.:8/19/87-ALC1/2008	Party Name:ALPHA POLYMERS	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00348/AM09/	RLA File :52/24/040/00010/AM09/	Lic.No/Date:5210024085 12.08.2008	Defer Date:29.04.2009
	Position: D.O. letter has already been sent at JDG(AT) level to RLA. Copy of application is awaited from RLA.			

30	Case No.:2/21/87-ALC1/2008	Party Name:ARMOR PLAST LTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00384/AM09/	RLA File :07/24/040/00249/AM09/	Lic.No/Date:0710059265 21.08.2008	Defer Date:29.04.2009
	Position: D.O. letter has already been sent at JDG(AT) level to RLA. Copy of application is awaited from RLA.			

31	Case No.:3/21/87-ALC1/2008	Party Name:AMIANIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00385/AM09/	RLA File :17/24/040/00032/AM09/	Lic.No/Date:1710002133 21.08.2008	Defer Date:29.04.2009
	Position: Reply is awaited from the firm. Reminder may be issued to firm by DGFT.			

32	Case No.:1/22/87-ALC1/2008	Party Name:RISHI PACKERS LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00399/AM09/	RLA File :03/95/040/00303/AM09/	Lic.No/Date:0310484716 01.09.2008	Defer Date:29.04.2009
	Position: Reply is awaited from the firm. Reminder may be issued to firm by DGFT.			

33	Case No.:4/23/87-ALC1/2008	Party Name:REGALIA LAMINATES	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00407/AM09/	RLA File :05/24/040/00172/AM09/	Lic.No/Date:0510227022 05.09.2008	Defer Date:29.04.2009
	Position: Copy of application received from RLA is incomplete. A letter has already been sent to RLA seeking complete copy of application.			

35	Case No.:13/38/87-ALC1/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00610/AM09/	RLA File :03/95/040/00426/AM09/	Lic.No/Date:0310486214 12.09.2008	Defer Date:13.05.2009
	Position: D/L No. 46011/90/2007-PC.II dated 25.03.2009 issued by D/o C&PC. Reminder with D/L copy may be issued by DGFT.			

36	Case No.:21/38/87-ALC1/2008	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00618/AM09/	RLA File :03/94/040/00611/AM09/	Lic.No/Date:0310486931 18.09.2008	Defer Date:29.04.2009
	Position: D/o C&PC will furnish comments.			

	Case No.:2/26/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:1/87-ALC1/2009	Status: Deferred
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37			01.04.2009	
	HQ File :01/87/050/00450/AM09/	RLA File :05/24/040/00410/AM09/	Lic.No/Date:0510228178 24.09.2008	Defer Date:29.04.2009
	Position: Reply to final reminder is awaited from the firm. Deferred.			

40	Case No.:6/27/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00461/AM09/	RLA File :05/24/040/00436/AM09/	Lic.No/Date:0510228960 07.10.2008	Defer Date:29.04.2009
	Position: Reply to D/L is awaited from the firm.			

42	Case No.:9/29/87-ALC1/2008	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00490/AM09/	RLA File :05/24/040/00377/AM09/	Lic.No/Date:0510229596 21.10.2008	Defer Date:29.04.2009
	Position: Reply to D/L is awaited from the firm.			

43	Case No.:1/30/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00493/AM09/	RLA File :02/24/040/00179/AM09/	Lic.No/Date:0210118812 22.10.2008	Defer Date:29.04.2009
	Position: D/o C&PC will furnish comments.			

44	Case No.:2/30/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00494/AM09/	RLA File :02/24/040/00185/AM09/	Lic.No/Date:0210118816 22.10.2008	Defer Date:29.04.2009
	Position: D/o C&PC will furnish comments.			

48	Case No.:14/30/87-ALC1/2008	Party Name:AMIANIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00506/AM09/	RLA File :17/24/040/00135/AM08/	Lic.No/Date:1710002227 27.10.2008	Defer Date:29.04.2009
	Position: Reply to D/L is awaited from the firm.			

49	Case No.:15/30/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00507/AM09/	RLA File :05/24/040/00485/AM09/	Lic.No/Date:0510230020	Defer

			27.10.2008	Date:29.04.2009
	Position: Reply to D/L is awaited from the firm.			
50	Case No.:16/30/87-ALC1/2008	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00508/AM09/	RLA File :07/24/040/00431/AM09/	Lic.No/Date:0710060774 29.10.2008	Defer Date:29.04.2009
	Position: D.O. letter has already been sent at JDG(AT) level to RLA. Copy of application is awaited from RLA.			
51	Case No.:17/30/87-ALC1/2008	Party Name:GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00509/AM09/	RLA File :03/94/040/00469/AM09/	Lic.No/Date:0310492222 29.10.2008	Defer Date:29.04.2009
	Position: Reply to D/L is awaited from the firm.			
52	Case No.:1/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00510/AM09/	RLA File :03/95/040/00068/AM09/	Lic.No/Date:0310492314 31.10.2008	Defer Date:29.04.2009
	Position: Reply to D/L is awaited from the firm.			
53	Case No.:7/34/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00558/AM09/	RLA File :07/24/040/00486/AM09/	Lic.No/Date:0710061264 25.11.2008	Defer Date:29.04.2009
	Position: The firm may be asked to furnish the reply whether size of export item is in 75 MM OD or others. D/o C&PC will furnish comments.			
54	Case No.:8/34/87-ALC1/2008	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00559/AM09/	RLA File :03/95/040/00689/AM09/	Lic.No/Date:0310495510 25.11.2008	Defer Date:29.04.2009
	Position: Reply to D/L is awaited from the firm.			
57	Case No.:2/35/87-ALC1/2008	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00574/AM09/	RLA File :04/24/040/00203/AM09/	Lic.No/Date:0410100455 01.12.2008	Defer Date:29.04.2009
	Position: D/o C&PC has got information. They will furnish comments.			

59	Case No.: 4/35/87-ALC1/2008	Party Name:PADMANABH ALLOYS & POLYMERS LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00576/AM09/	RLA File :52/24/040/00022/AM09/	Lic.No/Date:5210024886 02.12.2008	Defer Date:29.04.2009
	Position: Copy of application has already been sent to D/o C&PC. They will furnish comments.			

63	Case No.: 3/38/87-ALC1/2008	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00600/AM09/	RLA File :05/24/040/00539/AM09/	Lic.No/Date:0510232762 17.12.2008	Defer Date:29.04.2009
	Position: Reply to D/L is awaited from the firm.			

64	Case No.: 4/38/87-ALC1/2008	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00601/AM09/	RLA File :34/24/040/00166/AM09/	Lic.No/Date:3410022975 19.12.2008	Defer Date: 29.04.2009
	Position: Based on discussion, this case may be examined on file alongwith any approved cases earlier.			

65	Case No.: 6/38/87-ALC1/2008	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00603/AM09/	RLA File :05/24/040/00594/AM09/	Lic.No/Date:0510233252 23.12.2008	Defer Date:27.05.2009
	Position: With DIPP letter dated 01.04.2009, following information may be called for from the firm by DGFT: i) Nett content of EPDM Rubber in Export. ii) Percentage wastage claimed in process of Manufacturing. iii) Details of indigenous input as per their quantity. iv) Specification of Process Oil. v) Post production of item of export under reference and corresponding consumption of raw material duly certified by Central Excise.			

66	Case No.: 1/42/87-ALC1/2008	Party Name:LPB. PLASTICS	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00643/AM09/	RLA File :05/24/040/00606/AM09/	Lic.No/Date:0510234387 13.01.2009	Defer Date:13.05.2009
	Position: D/L No. 46011/02/2009-PC.II dated 17.03.2009 issued by D/o C&PC. Reminder may be issued to firm by DGFT.			

	Case No.: 2/42/87-ALC1/2008	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:1/87-ALC1/2009	Status: Deferred
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67			01.04.2009	
	HQ File :01/87/050/00644/AM09/	RLA File :05/24/040/00638/AM09/	Lic.No/Date:0510234535 15.01.2009	Defer Date:27.05.2009
	Position: D/L No. 46011/80/2008-PC.II dated 20.10.2008 issued by D/o C&PC. Reminder may be issued to firm by DGFT.			

68	Case No.:3/42/87-ALC1/2008	Party Name:TWIN HILL PAINTS PVT. LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00645/AM09/	RLA File :03/95/040/00830/AM09/	Lic.No/Date:0310502548 16.01.2009	Defer Date:13.05.2009
	Position: D/L No. 46011/14/2009-PC.II dated 23.03.2009 issued by D/o C&PC. Reminder may be issued by DGFT.			

71	Case No.:7/42/87-ALC1/2008	Party Name:BULKPACK EXPORTS LTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00649/AM09/	RLA File :11/24/040/00068/AM09/	Lic.No/Date:1110019424 16.01.2009	Defer Date:29.04.2009
	Position: Copy of application has already been sent to D/o C&PC. They will furnish comments.			

72	Case No.:8/42/87-ALC1/2008	Party Name:LUX INDUSTRIES LIMITED,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00650/AM09/	RLA File :02/24/040/00252/AM09/	Lic.No/Date:0210122357 19.01.2009	Defer Date:29.04.2009
	Position: D/o C&PC will furnish comments.			

73	Case No.:9/42/87-ALC1/2008	Party Name:KUND KUND POLYMERS	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00651/AM09/	RLA File :05/24/040/00605/AM09/	Lic.No/Date:0510234725 20.01.2009	Defer Date:13.05.2009
	Position: D/L No. 46011/01/2009-PC.II dated 20.03.2009 issued by D/o C&PC. Reminder may be issued to firm by DGFT.			

74	Case No.:10/42/87-ALC1/2008	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00655/AM09/	RLA File :07/24/040/00578/AM09/	Lic.No/Date:0710062472 21.01.2009	Defer Date:29.04.2009
	Position: D.O. letter has already been sent at JDG(AT) level to RLA. Copy of application is awaited from RLA.			

	Case No.:8/44/87-ALC1/2008	Party Name:SHOBKAA IMPEX,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
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75	HQ File :01/87/050/00679/AM09/	RLA File :32/24/040/00051/AM09/	Lic.No/Date:3210039682 05.02.2009	Defer Date:29.04.2009
	Position: Advance Authorization issued on repeat basis, needs to be examined on file.			

76	Case No.:8/1/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00712/AM09/	RLA File :05/24/040/00752/AM09/	Lic.No/Date:0510237506 03.03.2009	Defer Date:29.04.2009
	Position: New case; hence deferred to await Application Copy.			

77	Case No.:11/1/87-ALC1/2009	Party Name:SHOBIKAA IMPEX,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00715/AM09/	RLA File :32/24/040/00063/AM09/	Lic.No/Date:3210039943 06.03.2009	Defer Date:29.04.2009
	Position: New case; hence deferred to await Application Copy.			

80	Case No.:7/1/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00711/AM09/	RLA File :07/24/040/00655/AM09/	Lic.No/Date:0710063666 17.03.2009	Defer Date:29.04.2009
	Position: New case; hence deferred to await Application Copy.			

81	Case No.:5/1/87-ALC1/2009	Party Name:MIL INDUSTRIES LTD	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00709/AM09/	RLA File :04/24/040/00288/AM09/	Lic.No/Date:0410103079 18.03.2009	Defer Date:29.04.2009
	Position: New case; hence deferred to await Application Copy.			

82	Case No.:9/1/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00713/AM09/	RLA File :05/24/040/00763/AM09/	Lic.No/Date:0510238293 18.03.2009	Defer Date:29.04.2009
	Position: New case; hence deferred to await Application Copy.			

83	Case No.:6/1/87-ALC1/2009	Party Name:SHAH POLYMERS,	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00710/AM09/	RLA File :04/24/040/00295/AM09/	Lic.No/Date:0410103222	Defer Date:29.04.2009

		20.03.2009	
	Position: New case; hence deferred to await Application Copy.		

84	Case No.: 10/1/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00714/AM09/	RLA File :05/24/040/00784/AM09/	Lic.No/Date:0510238677 23.03.2009	Defer Date:29.04.2009
	Position: New case; hence deferred to await Application Copy.			

85	Case No.: 1/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00705/AM09/	RLA File :02/24/040/00237/AM09/	Lic.No/Date:0210124709 24.03.2009	Defer Date:29.04.2009
	Position: New case; hence deferred to await Application Copy.			

86	Case No.: 2/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:1/87-ALC1/2009 01.04.2009	Status: Deferred
	HQ File :01/87/050/00706/AM09/	RLA File :02/24/040/00239/AM09/	Lic.No/Date:0210124712 24.03.2009	Defer Date:29.04.2009
	Position: New case; hence deferred to await Application Copy.			

Meeting ended with thanks to Chair and all participants.
